

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT


Order No. 245

Dated 14.09.2020

Addressing a letter to the Registrar (Judicial Service), Hon'ble High Court, Calcutta, Sri Gopal Chandra Karmakar, Additional District & Sessions Judge, 1st Court, Serampore, Hooghly has intimated that he shall remain Casual Leave on 18.09.2020, 19.09.2020 and 21.09.2020. Moreover, he has further added that until the joining Sri Suresh Biswakarma as Additional District & Sessions Judge, Fast Track Court, Serampore on 15.09.2020, there is no officer at Serampore Sub-Division in the Rank Additional District & Sessions Judge, Sri Amitava Das, Civil Judge (Sr. Divn), Serampore, Hooghly shall remain in charge of the Court and Office of Additional District & Sessions Judge, 1st Court, Serampore, Hooghly on the aforesaid dates.

Considering the attending situation, the undersigned informs that Sri Amitava Das, Civil Judge (Sr. Divn), Serampore, Hooghly shall remain also in charge of bail hearing of the Court of Additional District & Sessions Judge, 1st Court, Serampore on the aforesaid dates (i.e. on 18.09.2020, 19.09.2020 and 21.09.2020) until Sri Suresh Biswakarma takes over Additional District & Sessions Judge, Fast Track Court, Serampore on 15.09.2020.

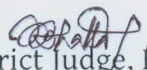
This office Order No. 238 dated 10.09.2020 is modified to this extent only.
Inform.


District Judge, Hooghly
14.09/2020

Memo No. 1422(5)/1-W Dated 14.09.2020

Copy forwarded for information and taking necessary action to :-

1. Additional District & Sessions Judge, 1st Court, Serampore, Hooghly
2. Additional District & Sessions Judge, Fast Track Court, Serampore, Hooghly
3. Civil Judge (Sr. Divn), Serampore, Hooghly
4. Bar Association (Civil/ Criminal) , Serampore, Hooghly


District Judge, Hooghly
14.09/2020